

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

57

Company Appeal No. 05/(MAH)/2016

CORAM:

Present:

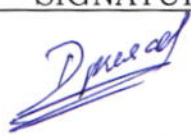

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: Mr. Kiran R. Ganatra
V/s.
M/s. E-Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Durgamchand Bogari	Advocate i/b PDS Legal Respondent No.1	
2	Sarah Thanawala	Advocate i/b Dhruve Liladhar & Co. Petitioners	

ORDER

CA No. 5/58, 59/NCLT/MB/MAH/2016

The Counsel for the Applicant as well as the Respondent are present.

List this matter for further hearing on 22.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)